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SLP(C)No. 23944 OF 2002  
ITEM No.34

Court No.10

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23944/2002

(From the judgement and order dated 23/07/2002 in SBCRP 777/02  
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

RAJASTHAN STATE ROAD TRANSPORT CORPN.

Petitioner (s)

VERSUS

SHYAM BIHARI LAL GUPTA

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for accepting English translation )

Date : 6/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR  
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s)

Mr. Sushil Kumar Jain,Adv.

For Respondent (s)

Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Two week time is allowed to file rejoinder affidavit.

(Sarojbala)  
PA to Addl.Registrar

(Kanwal Singh)  
Court Master